

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2698
ANSWERED ON:04.12.2009
ALLOTMENT OF LAND BY DDA
Rawat Shri Ashok Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority has allotted land for the construction of hospitals, dharamshalas, schools, colleges, etc. to various institutions;
- (b) if so, the details of land allotted to such institutions during the last three years, institute-wise;
- (c) whether instances of misuse of land by such institutions for some other purposes have come to the notice of the Government; and
- (d) if so, the name of such institutions and the action taken against them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): The mode of disposal of land for (i) hospitals, (ii) dispensaries, (iii) nursing homes, (iv) higher or technical education institutions, (v) community halls, (vi) clubs and (vii) schools has been changed from allotment at zonal variant rates / concessional rates to auction mode by amending the Delhi Development Authority (Disposal of Developed Nazul Land) Rules, 1981 with effect from 19-04-2006. Hence, no land has been allotted to such institutions during the last 3 years.

(c) & (d): Does not arise in view of (a) & (b) above.